

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.409

IA/2924/ND/2024 IA/2318/ND/2024 in IB/83/ND/2024

**IN THE MATTER OF:**

Jv Holding Private Limited	...	Applicant
Versus		
Kranti Infra Power Private Limited	...	Respondent

**Under Section 7 (IBC) Code, 2016**

**Order delivered on 01.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Ms. Shweta Bharti, Ms. Jyoti K. Chaudhary, Ms. Ankita Panikkar, Mr. Jatin Chaddha, Advs.
For the Respondent	: Ms. Samiksha Jain, Mr. Ankit Gupta, Advs.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Ld. Counsel for the Applicant as well as Ld. Counsel for the Respondent are present physically. In this matter, pleadings have already been completed. List the matter for hearing on **22.07.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**